

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 109
CP(IB)/325(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Royale King Fashions Pvt Ltd
V/s
S D Retail Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Hemal Patel, Advocate
For the Respondent :Mr. Vishal Dave, Advocate

ORDER

The pleadings are complete in the matter.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned for hearing on 14.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)